GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO.1999 TO BE ANSWERED ON JULY 31, 2025

PROPOSAL FOR URBAN ADMINISTRATIVE SERVICE

NO. 1999. SHRI MANISH JAISWAL:
SHRI CHAVAN RAVINDRA VASANTRAO:
SHRI SUDHEER GUPTA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Union Government proposes to formulate or create Urban Administrative Services, Financial Services and Technical Services Cadre for cities having population of one lakh and above in the country and if so, the details thereof;
- (b) whether the Union Government proposes to provide funds/financial assistance to the States to recruit staff required to run the said cadre efficiently and improve urban structure;
- (c) if so, the details thereof and if not, the time by which it is likely to be done;
- (d) whether the Union Government has formulated the necessary framework for the recruitment of staff for the said cadre and if so, the details thereof; and
- (e) the number of cities initially selected for this purpose by the Union Government?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (e): As per the 12th Schedule of the Constitution of India, matters related to urban governance, including administrative, financial, and technical functions, are the function of Urban Local Bodies (ULBs)/Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories.

The Government of India has implemented the Scheme for Special Assistance to States for Capital Investment Scheme (SSASCI)- (Urban Planning Reforms) Financial Year (FY) 2022-23 to FY 2024-25 aimed at leveraging urban planning as a key driver of development, under which States were encouraged through Incentive for Augmentation of Human Resource for Strengthening Urban Planning Ecosystem by the State Government

Under SSASCI (Urban Planning Reforms) as reported by the States so far, 1034 vacant posts were filled (Regular/Contractual), 320 new posts were created for Planners and 13 States collaborated with private experts for specific urban projects.

To further encourage States/UTs to strengthen Urban/Municipal Technical Cadre of the States/UTs, the Government has extended the component under Urban Planning Reforms in SSASCI scheme 2025–26 - Governance Reforms including Building Municipal Cadres for improved Governance which also covers incentives for filling and creation of posts. The Scheme covers incentives for the following reforms: -

- Completion of the recruitment for at least 50% of already sanctioned vacant posts of engineers of Public Health, Mechanical, Civil, Electrical in ULBs (more than One lakh Population)
- Hiring for Contractual Post to strengthen Technical Municipal Cadres including engineers from disciplines of Public Health, Mechanical, Civil, Electrical and finance specialists
- Creating a Municipal Staff Framework for Small Towns (up to population 1 lakh) including, Municipal Administrative Service: One Executive Officer, Municipal Finance Service: One Financial Officer, One Accountant and Municipal Technical Service: Engineers: 3 Civil, 2 Mechanical, 1 Electrical, 1 Public Health.
- Sanction of posts of Environmental Engineers and Hydrologists

State/UTs are required to complete the reforms by 15th December 2025 to be eligible for incentives under the scheme.
